

DIVISION BENCH  
COURT - I

**P-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/161(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	YES BANK LTD. VS SHRISTI INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED(AMAL)
UNDER SECTION	IBC UNDER SEC 7

**Appearance(via video conference/physically)**

For the Financial Creditor/ Yes Bank

Mr. Siddhartha Chatterjee, Adv.

For the Corporate Debtor

Mr. Jishnu Cowdhury, Adv.

Mr. Rishav Banerjee, Adv.

Mr. Rajarshi Banerjee, Adv.

Mr. Keshav Tibarewalla, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the Financial Creditor upon instructions seeks to withdraw this petition as a matter has been settled between the parties. Accordingly, this petition is dismissed as withdrawn.
3. File be consigned to the record.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**